

Bench- II

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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.70/2017
CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st August 2017, 10.30 A.M

| Name of the Company | | Madanlal Agarwal & Ors. -Versus- R.P. Warehouse & Tea Industries Limited & Ors. | |
|---------------------|--|---|---------------------|
| Under Section | | 241/242 O & M | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1) Mr. Ratnanko Banerjee S. Adv
2) Mr. Shaumak Mitra, Adv.
3) Mr. N. Dasgupta Adv
4) Soumali Basu Adv

Petitioner

Soumali Basu
Adv.

31. 8. 2017

Mrs. Mayuri Bhuteria, Adv

Respondent
Nos. 1 to 7

Adv

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31/08/2017 – CP No.70/2017 – Madanlal Agarwal & Ors. Vs. R.P. Warehouse & Tea Industries Limited & Ors.

O R D E R

Ld. Lawyer appearing on behalf of the petitioner as well as respondent(s) are present.

The matter is under settlement and the respondent submitted that the party is residing at Siliguri, hence praying for some time. Heard, prayer is allowed.

Fixed on 14.9.2017.

sd/-

MANORAMA KUMARI
MEMBER (JUDICIAL)